

PUBLIC NOTICE
WHOMSOEVER IT MAY CONCERN
 Notice is hereby given that the following share certificate of Aegis Logistics Limited, having its registered office at 502, 5th Floor, Skyline, G.I.D.C., Char Rasta, Vapi-396195, Dist. Valsad, Gujarat, has been lost. The shareholders holding Folio No. NO1647 and Share Certificate No. 5268 for 10,000 shares, bearing Distinctive Numbers from 7749431 to 7759430, standing in the names of Nadella Siva Rama Krishna and Nadella Venkata Subba Rao, have applied to the company for the issuance of duplicate share certificates in lieu thereof. Any person(s) having a claim to the said shares should lodge such claims with the company's Registrar and Transfer Agent, MUFG Intime India Private Limited, C-101, Embassy 247, L.B.S. Marg, Vikhroli (West), Mumbai - 400083, Maharashtra, TEL: +91810811676 within 15 days of the publication of this notice. After this period, no further claims will be entertained, and the company will proceed with issuing duplicate share certificate(s) in respect of the said shares.
 Date: 09/03/2025
 Place: Hyderabad
 Sd/- Nadella Siva Rama Krishna, Nadella Venkata Subba Rao

पंजाब नैशनल बैंक
Punjab National Bank
 Circle Sastra Centre, Mumbai City - 6th Floor, United Bank Tower, Sir P.M. Road, Plot no 25, Mumbai 400001. E-mail: cs6041@pnb.co.in

POSSESSION NOTICE [APPENDIX IV [See Rule 8 (1)]]
 Whereas, the undersigned being the Authorised Officer of the Punjab National Bank under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of Powers conferred under Section 13 read with the Security Interest (Enforcement) Rules, 2002, issued 3 demand notice dated 08.10.2024 calling upon the Borrower/Guarantor/ Mortgagor Mr. Mohammed Shahnawaz Salmani and Mrs. Naziya Shahnawaz Salmani to repay the amount mentioned in the notice being Rs.40,13,338.82 (Rupees Forty Lakh Thirteen Thousand Three Hundred Thirty Eight Paise Eighty Two Only) as on 08.10.2024 interest and expenses thereon within 60 days from the date of notice/date of receipt of the said notice.
 The Borrower/Guarantor/Mortgagor having failed to repay the amount, notice is hereby given to the Borrower/Guarantor/Mortgagor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said Rules on this 6th March, of the year 2025.
 The Borrower/Guarantor/Mortgagor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Punjab National Bank for an amount of Rs.40,13,338.82 (Rupees Forty Lakh Thirteen Thousand Three Hundred Thirty Eight Paise Eighty Two Only) as on 08.10.2024 with further interest & expenses thereon until full payment.
 The Borrower Attention is Invited to Provision of sub section (8) of section 13 of Act in respect of time available to redeem the secured assets.
 Description of immovable property
 Unit No. 109 & 110, measuring 281.28 Sq. Ft. carpet area, 1st Floor, Palm Spring Co-op. Hsg Soc. Ltd, CTS No. 1/144, Village-Oshiwara, Lokhandwala Complex, Andheri (West), Mumbai-400053
 Sd/-
 Date : 06.03.2025
 Place : Andheri West
 Authorised Officer
 Punjab National Bank

(SCHEDULE) FORM A
PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF EXCEL ARCADE PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	EXCEL ARCADE PRIVATE LIMITED
2. Date of incorporation of corporate debtor	28 December 2007
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400MH2007PTC169321
5. Address of the registered office and principal office (if any) of corporate debtor	3rd Floor, HDL Towers, Anant Kanekar Marg, Mumbai - 400051.
6. Insolvency commencement date in respect of corporate debtor	Order pronounced on 27th February 2025 (Order intimated to IRP on 7th March 2025)
7. Estimated date of closure of insolvency resolution process	03 September -2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr Vimal Kumar Agrawal IBBI/IPA-001/IPPO0741/2017-2018/12247
9. Address and e-mail of the interim resolution professional, as registered with the Board	Office No. 4, Ground Floor C Wing, Shanti Jyot Building, Balaji Nagar, Near Railway Station, Bhayander West, Thane Pin 401101. E-mail: vimal@vkgawala.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Office No. 4, Ground Floor C Wing, Shanti Jyot Building, Balaji Nagar, Near Railway Station, Bhayander West, Thane Pin 401101. E-mail: cir.arcade@gmail.com
11. Last date for submission of claims	21 March -2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/downloadform.html (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of EXCEL ARCADE PRIVATE LIMITED Limited on 27th February, 2025. The creditors of EXCEL ARCADE PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 21st March, 2025 to the Interim Resolution Professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.
 Name and Signature of Interim Resolution Professional: Vimal Kumar Agrawal
 Date and Place: 9th March, 2025 - Mumbai

CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
 Corporate Office: "CHOLA CREST", C 54 & 55, Super B-4, Thiru Vi Ka Industrial Estate, Guindy, Chennai-600032.
 Branch Office:- Cholanmandalam Investment and Finance Company Limited, Unit No. 203, Lotus It Park, Road No. 16, Wagale Estate, Thanewast, Maharashtra-400604., Contact No: Mr. Tejas Mehta, Mob. No. 9825356047, Mr. Muhammed Rahees - 8124000030 / 6374845616, & Mr. Ravsaheb Anuse, Mob.No. 9834119898

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
 E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 9(1) of the Security Interest (Enforcement) Rules, 2002.
 Notice is hereby given to the public in general and in particular to the Borrower / Co-Borrower/ Mortgagor (s) that the below described immovable properties mortgaged to the Secured Creditor, the Physical Possession of which has been taken by the Authorised Officer of Cholanmandalam investment and Finance Company Limited the same shall be referred herein after as Cholanmandalam investment and Finance Company Limited. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis through E-Auction. It is hereby informed to General public that we are going to conduct public E-Auction through website <https://chola-lap.procure247.com/>

S. No.	Account No. and Name of Borrower, Co-Borrower, Mortgagors	Date & Amount as per Demand Notice U/s 13(2)	Descriptions of the property/Properties	Reserve Price, Earnest Money Deposit	E-Auction Date and Time EMD Submission Last Date Inspection Date	Notice Period/ Possession Type
1	LAN:HE02TNE0000002053, X0HETNE00001871796,X0HETNE00002783612 & X0HETNE00002902589, 1) Santosh Nandkumar Mangle, 2) Tabassum Santosh Mangle, 3) S T Steel Corporation, 4)Nandkumar Lakshman Mangle Flat No.72, Building No.3, Vijay Nagari Annex Ghod Bunder Road, Kavesar Wagbil Naka , Thane West, Maharashtra-400607, 5)Santosh Nandkumar Mangle, 6)Tabassum Santosh Mangle, 7) S T Steel Corporation, Also At : Flat No. 51, Building No. 06, Vijay Nagari Annex, Ghodbunder Road, Thane W, Mumbai - 400615., 8) Santosh Nandkumar Mangle, 9) Tabassum Santosh Mangle, 10) S T Steel Corporation 11) Nandkumar Lakshman Mangle, Also At : Flat No.02, Nav Swagat Co Operative Housing Society Ltd, Gandhi Nagar Chowk, Dombivali East,Thane - 421201.	17/03/2023 Rs. 1,12,82,519 as on 04/03/2023	Flat no. 72, on the 7th floor, adm - 405 sq. ft.(carpet), in the building no. 3 known as "building nos. 2, 3, 4 vijay nagari annex CHSL", situated at kavesar ghodbunder road, constructed on land bearing survey nos. 136,137 & 138 hissa no. 5 at village - kavesar, taluka & district thane 400615.	43,00,000/- 4,30,000/- 50,000/-	24-03-2025 at 11:00 am to 1:00 PM (with unlimited extension of 3 min each), 22-03-2025 (Up to 5.30 P.M.) As Per Appointment	15 Days/ Physical Possession

ENCUMBRANCES/LIABILITIES KNOWN TO CIFCL: NOT KNOWN

- All interested participants/bidders are requested to visit the website <https://chola-lap.procure247.com/> & www.cholanmandalam.com/news/auction-notices. For details and support, prospective bidders may contact - Mr. Muhammed Rahees - 8124000030 / 6374845616, Email Id: CholaAuctionLAP@chola.murugappa.com. For eAuction training alone, contact M/s. Procure247, Vasu Patel - 9510974587.
- For further details on terms and conditions please visit <https://chola-lap.procure247.com/> & <https://cholanmandalam.com/news/auction-notices> to take part in e-auction

THIS IS ALSO A STATUTORY 15 DAYS SALE NOTICE UNDER RULE 9(1) OF SECURITY INTEREST (ENFORCEMENT) RULES,2002
 Date: 09-03-2025, Place: Mumbai
 Sd/- Authorized Officer, Cholanmandalam Investment and Finance Company Limited.

बैंक ऑफ बड़ोदा
Bank of Baroda
 Branch - Matunga East Branch, 211E Dinesh Mahal, Dr. Ambedkar Road, Matunga East, Mumbai-400019
 Tel: 022-24145438, e-mail: vjmatu@bankofbaroda.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES [APPENDIX- IV-A [See proviso to Rule 6 (2) & 8 (6)]]
 E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (2) & 8 (6) of the Security Interest (Enforcement) Rules, 2002.
 Notice is hereby given to the public in general and in particular to the Borrower (s), Mortgagor (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" basis for recovery of dues in below mentioned account/s. The details of Borrower/s/Mortgagor/Guarantor/s/Secured Asset/s/ Dues/Reserve Price/e-Auction date & Time, EMD and Bid Increase Amount are mentioned below -

Sr. Lot No.	Name & Address of Borrower/s / Guarantor/s	Description of the immovable property with known encumbrances, if any	Total Dues	1.Date of e-Auction 2.Time of Euction (Start Time to End Time)	(1) Reserve Price & (2) EMD Amount of the Property (3) Bid Increase Amount	Status of possession (Constructive / Physical)	Property Inspection Date and Time
1.	1. MR. MOHD NADEEM MOHD YUSUF ANSARI (Borrower) Address: 1.301, 3rd Floor, A Wing, Ramchande Complex, Shivnanji nagar, Near Jilha Parishad School, Asangaon(W), Shahapur, Thane-421601 R.No 1, Ground Floor, Parshuram Building, Dattanagar, Dhoobi Ghat, Trombay, Mumbai-400088 2. M/S. City Wholesale (Prop: Mr. Mohd Nadeem Mohd Yusuf Ansari) (Borrower) Address: 1.Shop No 9, Plot No 1, A Lane, Shivaji Nagar, Govandi, Mumbai-400088 3. MR. ABDUL HALIM CHAUDHARY (Guarantor) Address: 1. Flat No 1, Mauli Kripa Chwal, Near Jaydeep School, Kargil Nagar, Virar(E), Palghar-401303 2. Shop No 5, Ground Floor, Ramchande Complex, Shivnanji nagar, Near Jilha Parishad School, Asangaon(W), Shahapur, Thane-421601 3. Shop No 62/63/A, Nakshatra Mall, Ranade Road, Dadar (W), Mumbai-400028 4. MR. MOHD RAJA YUSUF (Guarantor) Address:Sector C, Lane E-2, Room No 5. Chitta Camp, Trombay, Mumbai-400088.	Flat No 301, 3rd Floor, A Wing, Rama Chande Complex admeasuring about 555 sq.ft Built up area situated at Shivnanji Nagar, Near Marathi Zilla Parishad School, Off Padgha-Shirdi Highway, Asangaon (West), Taluka Shahapur, District Thane-421601. Boundary of the Property are as under- North : Open Plot bearing No. 58, South : 6 Mts Wide Road, East : Plot bearing Survey No. 187 & Open Space, West : Open Space bearing Plot Survey No. 57 & C Wing Encumbrance known to Bank: Nil Mortgaged by :-1. Mr. Mohd Nadeem Mohd Yusuf Ansari	Rs. 27.13 Lakhs + unapplied Interest + Plus Other charges	1. Date of e-Auction: 25.03.2025 2. Time of E-auction: Start Time: 2.00 p.m. To End Time: 6.00 p.m	1. Reserve Price: Rs. 9,45,000.00 2. Earnest Money Deposit (EMD) Amount: Rs. 94,500.00 3. Bid Increase Amount: Rs. 10,000.00	Physical	20-03-2025 Start Time: 1.00 p.m. to End Time: 5.00 p.m.
2.	1. Mr. SAFDAR BAIG (Borrower) 2. Mrs. ASGARI SAFDAR BAIG (Co-Borrower) 3. M/s. MISBAH GARMENTS (Prop SAFDAR BAIG)(Borrower) Address: Room No 17, E line, C Sector, Chita Camp, Near Janta Hotel, Trombay, Mumba-400088	Flat No 304, 3rd Floor, C Wing, Rama Chande Complex admeasuring about 386 sq.ft Built up area, situated at Shivnanji Nagar, Near Marathi Zilla Parishad School, Off Padgha-Shirdi Highway, Asangaon (West), Taluka Shahapur, District Thane-421601. Boundary of the Property are as under-North : 6 Mts Wide Road, South : Survey No. 56 & Flat No. C 302, East : Open Space & C Wing Staircase, West : Rama Chande Complex A & B Wing Encumbrance known to Bank: Nil, Mortgaged by:- Mr. Safdar Baig	Rs.31.54 Lakhs + unapplied Interest + Plus Other charges	1. Date of e-Auction: 25.03.2025 2. Time of E-auction: Start Time: 2.00 p.m. To End Time: 6.00 p.m	1. Reserve Price: Rs. 6,30,000.00 2. Earnest Money Deposit (EMD) Amount: Rs. 63,000.00 3. Bid Increase Amount: Rs. 10,000.00	Physical	20-03-2025 Start Time: 1.00 p.m. to End Time: 5.00 p.m.
3.	1. Mr. SAFDAR BAIG (Borrower) 2. Mrs. ASGARI SAFDAR BAIG (Co-Borrower) 3. M/s. MISBAH GARMENTS (Prop SAFDAR BAIG)(Borrower) Address: Room No 17, E line, C Sector, Chita Camp, Near Janta Hotel, Trombay, Mumba-400088	Flat No 305, 3rd Floor, C Wing, Rama Chande Complex admeasuring about 386 sq.ft built up area situated at Shivnanji Nagar, Near Marathi Zilla Parishad School, Off Padgha-Shirdi Highway, Asangaon (West), Taluka Shahapur, District Thane-421601. Boundary of the Property are as under-North : 6 Mts Wide Road South : Survey No. 56 & Flat No. C 302, East : Open Space & C Wing Staircase, West : Rama Chande Complex A & B Wing Encumbrance known to Bank: Nil, Mortgaged by:- Mr. Safdar Baig	Rs. 16.75 Lakhs + unapplied Interest + Plus Other charges	1. Date of e-Auction: 25.03.2025 2. Time of E-auction: Start Time: 2.00 p.m. To End Time: 6.00 p.m	1. Reserve Price: Rs. 6,30,000.00 2. Earnest Money Deposit (EMD) Amount: Rs. 63,000.00 3. Bid Increase Amount: Rs. 10,000.00	Physical	20-03-2025 Start Time: 1.00 p.m. to End Time: 5.00 p.m.
4.	1. Mr. Imtiaz Ansari (Borrower), 2. Mrs. Ameena Imtiaz Ansari (Co-Borrower) Address: 1. Flat No 305, D wing, Navi Shivneri CHS, Sant Rohidas Marg, Mukund Nagar, Dharavi, Mumbai-400017 2. S/o Illas Ansari, Mukund Nagar, Madina Chwal, 90feet road, Near khamb Mandir, Dharavi, Mumbai-400017 3. Flat No.302, 3rd floor, A wing, Rama Chande Complex, Shivnanji Nagar, Near Jilha Parishad Shaia, Asangaon(West), Taluka Shahapur, Jilha Thane	Flat No 302, 3rd Floor, A Wing, Rama Chande Complex admeasuring about 555 sq.ft Built up area situated at Shivnanji Nagar, Near Marathi Zilla Parishad School, Off Padgha-Shirdi Highway, Asangaon (West), Taluka Shahapur, District Thane-421601 Boundary of the Property are as under- North : Open Plot bearing No. 58, South : 6 mtrs wide road, East : Plot bearing Survey No. 187 & Open space, West : Open space bearing Plot Survey No. 57 & C Wing Encumbrance known to Bank: Nil, Mortgaged by Mr. Imtiaz Ansari	Rs. 16.75 Lakhs + unapplied Interest + Plus Other charges	1. Date of e-Auction: 25.03.2025 2. Time of E-auction: Start Time: 2.00 p.m. To End Time: 6.00 p.m	1. Reserve Price: Rs. 9,45,000.00 2. Earnest Money Deposit (EMD) Amount: Rs. 94,500.00 3. Bid Increase Amount: Rs. 10,000.00	Physical	20-03-2025 Start Time: 1.00 p.m. to End Time: 5.00 p.m.

For detailed terms and conditions of sale, please refer/visit to the website link <https://www.bankofbaroda.in/e-auction> and Baanknet.com. Also, prospective bidders may contact the Authorised officer on Tel No. 022-24145438 Mobile 9834792092/7386804799.
 Date : 07.03.2025
 Place: Mumbai
 Sd/-
 Authorized Officer
 Bank Of Baroda

30	Sh. Rishabh Vijay Saroj & Smt. Vidya Vijay saroj	Rs. 34, 40,645.28 (Rupees Thirty Four Lakhs Forty Thousand Six Hundred Forty Five and Paise Twenty Eight only) as on 11.06.2024 plus up to date interest and other charge due	Sh. Rishabh Vijay Saroj & Smt. Vidya Vijay saroj	Residential flat bearing Flat No B-601, adm 77.78 sq mts actual carpet area on the 6th floor in 'B' Wing of the building known as OM SAI CLASSIC constructed on land bearing survey no 131/8/b city sy no 9378 area admeasuring 2239 sq mts situated at Village Amernath, Taluka Amernath, Municipal Council and bounded as follows. Bounded as follows:-North - Dharamaji Palace Building; South - Om Sai Towers; East - Property Of Mr Sanjay S Patil West - 18 Feet Road; CERSAI Security Interest ID - 400060565015 77.78 sq mts carpet area SYMBOLIC POSSESSION	RSV- RS.50,22,000/- EMD- RS.5,02,200/-	CANARA BANK MUMBAI FORT MARKET BRANCH A/C NO 209272434, IFSC Code: CNRB0000214	Canara Bank Mumbai Fort Market Branch , Cell No. 86 55963183/9619582317/949 1457391	25.03.2025 24.03.2025 21.03.2025
31	Sri Paresh K Kasabia & Smt Deepika K Kasabia	Rs 6,94,115.00 (Rupees Six Lakhs Ninety Four Thousand One Hundred Fifteen Only) as on 31.03.2023 plus up to date interest and other charge due	Sri Paresh K Kasabia & Smt Deepika K Kasabia	Flat No 1, on Ground Floor, Building bNo 3 Known As Golden Nest Phase - 11, situated at survey No 30/1, 4, 6, 7, 8, 11, 19, 25, 29/2, 3.28/1 of Goddev, Near Mithalal Jain Bungalow, Bhayandar (East), Taluka & District Thane -401105 admeasuring 456.30 Sq Ft Built Up Area standing in the name of Sri Paresh K Kasabia & Smt Deepika K Kasabia 456.30 Sq Ft Built Up Area SYMBOLIC POSSESSION	RSV- RS.40,40,000/- EMD- RS.4,04,000/-	CANARA BANK MUMBAI BANDRA (EAST) GANDHI NAGAR BRANCH A/C NO 209272434, IFSC Code: CNRB0001517	Canara Bank MUMBAI BANDRA (EAST) GANDHI NAGAR Branch , Cell No. 86 55963354/957938296/949 1457391	25.03.2025 24.03.2025 21.03.2025
32	Mr. Haider Abas Rizvi	Rs. 48,58,439.97 (Rupees Forty Eight Lakhs Fifty Eight Thousand Four Hundred Thirty Nine and Paise Ninety Seven only) as on 28/07/2024 plus up to date interest and other charge due	Mr. Haider Abas Rizvi	All the part and Parcel of Residential Flat No 102, 1st Floor, Admgs Area 68.23 Sq mtr (Built-up Area), 58.86 Sq mtr (Carpet Area) In The Building/Society Known As Malwani West View, Co Operative Housing Society Ltd. Situated At Plot No 48, Rcs No 6, CTS No 3525 of village Malwani Malad West, Next to Bellacasa Tower, Opp Billimuzi CHSL, Malwani, Taluka- Borivali Malad (West), Mumbai-400095. Title Holder Name: Haider Abbas Rizvi 68.23 Sq mtr (Built-up Area), 58.86 Sq mtr (Carpet Area) SYMBOLIC POSSESSION	RSV- RS.48,27,000/- EMD- RS.4,82,700/-	CANARA BANK MUMBAI (PEDDAR RD) DR GOPALRAO BRANCH Branch A/C No 209272434, IFSC Code: CNRB0015028	Canara Bank MUMBAI (PEDDAR RD) DR GOPALRAO BRANCH Branch, Cell No. 865596321 2/7004669278/9491457391	25.03.2025 24.03.2025 21.03.2025
33	M/s A and A Associates through proprietor Sh Avaniash Arun Shah/ 1. SH AVANISH ARUN SHAH 2. MS NEHA AVANISH SHAH 3. SH ARUN CHIMANLAL SHAH	Rs. 1,98,57,174.97 (Rupees One Crore Ninety Eight Lakhs Fifty Seven Thousand One Hundred Seventy Four and Paise Ninety Seven Only) as on 29.04.2024 plus up to date interest and other charge due	SH AVANISH ARUN SHAH	Shop no 3 on the ground floor, adm 21.84 sq mtrs (carpet area) i.e. 235 sq ft and having a loft adm 78 sq ft (built up area) i.e. Adm 7.25 sq mtrs in the building known as GODAVARI PARK and now in the society known as Sanapada, Godavari Park Co Operative Housing Society Ltd situated at Plot No 1 Sector 06, Sanpada, Navi Mumbai. Constructed On All That Piece And Parcel Of Land Bearing Sector 06, Plot No. 1, Lying, Being And Situated At Village Sanpada, Navi Mumbai, Taluka And Dist. Thane within the limits of Navi Mumbai Municipal Corporation Name of Title Holder: SH AVANISH ARUN SHA 21.84 sq mtrs (carpet area) i.e. 235 sq ft and having a loft adm 78 sq ft (built up area) i.e. Adm 7.25 sq mtrs SYMBOLIC POSSESSION	RSV- RS.56,70,000/- EMD- RS.5,67,000/-	CANARA BANK MUMBAI BANDRA WEST II A/C NO 209272434, IFSC Code: CNRB0015073	Canara Bank MUMBAI BANDRA WEST II , Cell No. 8655963303/7507235510/70 30751165/9491457391	25.03.2025 24.03.2025 21.03.2025
34	M/s A and A Associates through proprietor Sh Avaniash Arun Shah/ 1. SH AVANISH ARUN SHAH 2. MS NEHA AVANISH SHAH 3. SH ARUN CHIMANLAL SHAH	Rs. 1,98,57,174.97 (Rupees One Crore Ninety Eight Lakhs Fifty Seven Thousand One Hundred Seventy Four and Paise Ninety Seven Only) as on 29.04.2024 plus up to date interest and other charge due	SH AVANISH ARUN SHAH	Shop no 4 on the ground floor, adm 31.78 sq. Mtrs (carpet area) i.e. 342 sq ft and having a loft adm 114 sq ft (built up area) i.e. Adm 10.59 sq mtrs in the building known as GODAVARI PARK and now in the society known as SANAPADA, GODAVARI PARK CO OPERATIVE HOUSING SOCIETY LTD situated at Plot No 1 Sector 06, Sanpada, Navi Mumbai, Constructed On All That Piece And Parcel Of Land Bearing Sector 06, Plot No. 1, Lying, Being And Situated At Village Sanpada, Navi Mumbai, Taluka And Dist. Thane within the limits of Navi Mumbai Municipal Corporation. Name of Title Holder: SH AVANISH ARUN SHAH 31.78 sq. Mtrs (carpet area) i.e. 342 sq ft and having a loft adm 114 sq ft (built up area) i.e. Adm 10.59 sq mtrs SYMBOLIC POSSESSION	RSV- RS.82,65,000/- EMD- RS.8,26,500/-	CANARA BANK MUMBAI BANDRA WEST II A/C NO 209272434, IFSC Code: CNRB0015073	Canara Bank MUMBAI BANDRA WEST II , Cell No. 8655963303/7507235510/70 30751165/9491457391	25.03.2025 24.03.2025 21.03.2025
35	M/s Great Indian Meals Pvt Ltd Directors: 1. Arjun C Vidyarthi 2. Alka C Vidyarthi/ Chandrakant T Vidyarthi	Rs. 1,40,96,890.01(Rupees One Crore Forty Lakh Ninety Six Thousand Eight Hundred Ninety and Paise One Only) plus further interest thereon as per demand notice dated 01.11.2023 along with suit expenses and other charge due	Chandrakant T Vidyarthi	All that piece and Parcel of immovable property Apartment No 201, 2ND Floor, in the building known as MITRAKUNJ constructed on the piece of land being N.I.T Plot No 81 A in Central Avenue Road, Section III Scheme of Nagpur Improvement Trust, West Precint Local, Circle No 16/22 bearing Municipal House No 353, Ward No 35, City Survey No 266, Sheet No 171, Mausa Nagpur situated at Gandhinagar Central Avenue Road, Nagpur admeasuring documented BUA 868.18 sq ft in the name of Sh Chandrakant Thakurdas Vidyarthi. 868.18 sq ft BUA as per agreement PHYSICAL POSSESSION	RSV- RS.88,11,000/- EMD- RS.8,81,100/-	CANARA BANK BANDRA WEST BRANCH A/C NO 209272434, IFSC- CNRB0015073	Canara Bank BANDRA WEST BRANCH CELL NO 8655963303/7030751165	25.03.2025 24.03.2025 21.03.2025
36	M/S MACH 4 TECHNOLOGIES PROP MR. ALOK S GHOSH AND MR. ALOK S GHOSH/ MR. FAKRUDDIN GULAM HUSEIN PENWALLA	Rs. 1,01,94,660.53(Rupees One Crore One Lakh Ninety Four Thousand Six Hundred Sixty and Paise Fifty Three Only) plus further interest thereon from 31/05/2022 along with suit expenses and other charge due	Mr Alok S Ghosh	All part and parcel of Flat No 23, Second Floor, Building No 8, Building Name Gimar CHS Ltd, navy Nagar, B Cabin Road, Amernath East, Dist Thane, admeasuring 289 sq ft Carpet Area in the name of Alok S Ghosh 289 sq ft Carpet Area PHYSICAL POSSESSION	RSV- RS.12,10,000/- EMD- RS.1,21,000/-	CANARA BANK MANDVI A/C NO 209272434, IFSC Code: CNRB0000210	Manager Canara Bank MANDVI. 919454267788/9491457391	25.03.2025 24.03.2025 21.03.2025
37	Mr Thusar J Tiwari/ Prakash Harkar	16,26,939.93 (Rupees Sixteen Lakhs Twenty Six Thousand Nine Hundred Thirty Nine and paise Ninety Three only) plus further interest thereon from 30/12/2019 along with suit expenses and other charge due	Mr Thusar J Tiwari	All part & Parcel of residential Flat No A-05, On Ground Floor, Building known as Shrikishijna Residency Situated at survey No 2, Hissa No 4 of village Gundge, Near Maateshwari Regency, Karjat, Taluka Karjat, District Raigad- 410201. Extent of Built up Area 350.00 Sq Ft mortgagor:- 1) Sri Tusar Jagdish Tiwari 350 sq ft BUA SYMBOLIC POSSESSION	RSV- RS.12,20,000/- EMD- RS.1,22,000/-	CANARA BANK MANDVI A/C NO 209272434, IFSC Code: CNRB0000210	Manager Canara Bank MANDVI. 919454267788/9491457391	25.03.2025 24.03.2025 21.03.2025
38	M/S SHREERAM TEXTILE INDUSTRIES (PARTNERSHIP FIRM) partners Mr. Sumit Rambabu Paswan & Mrs. Sonamanti Rambabu Paswan	Rs. 74.44,967.30 (Rupees Seventy Four Lakhs Forty Four Thousand Nine Hundred Sixty Seven and Thirty Paise only) as on 26.03.2024 along with suit expenses and other charge due	SH RAMBABU PASWAN	Flat no 202 admeasuring 620 sq. Ft. (57.62 sq mt) built up area, 2nd floor, in the building known as RoyalApartment, situated on Non-Agricultural land bearing survey no 284, Hissa No. 10/2, Mouza Kalher, Taluka Bhiwandi, Dist Thane. Property in the Name of SH RAMBABU PASWAN BOUNDED AS FOLLOWS:- NORTH - S. No 284/10 Belonging to Shri Chatrapati Mhatre SOUTH - S. No 284/7 EAST - S. No 284/10 Belonging to Shri Chatrapati Mhatre WEST - Land Of Shri Bhagwan Bhokre 620 sq. Ft. BUA SYMBOLIC POSSESSION	RSV- RS.29,02,000/- EMD- RS.2,90,200/-	CANARA BANK WORLI BRANCH A/C NO 209272434, IFSC -CNRB0001113	Manager, Canara Bank Worli Branch, Cell No 8655963175/8210939092	25.03.2025 24.03.2025 21.03.2025
39	M/s Todi Synthetics Pvt Ltd through its Directors Sh Ramkishor Bajranglal Todi & Sh Sureshkumar Bajranglal Todi/ 1. SH RAMKISHOR BAJRANGLAL TODI 2. SH SURESHKUMAR BAJRANGLAL TODI	Rs. 3,46,50,052.21 (Rupees Three Crores Fort Five Lakhs Fifty Thousand Five Hundred Twenty One and Paise Two Only) together with further interest and incidental expenses and costs Due	Sh Ramkishor Bajranglal Todi & Sh Sureshkumar Bajranglal Todi	All that part & parcel of property bearing details: - Mortgage of Commercial Office 106 and 106A on the first floor in the Building No D-3 of the Scheme known as Gopal Nagar constructed on land bearing Survey No 11(P), 12(P), 13(P), 14A(P) & 60 and C.S. No 700(P), 702(P), 703(P), 706(P), 704 of village Kap Kanheri Taluka Bhiwandi, District Thane, 421302: Extent 35.68 Sq Meters (383.91 sq Ft) Built up area & Bounded as follows: North: 40'Feet Road South: 40' Internal Road East: 40' Internal Road West: Mumbai Agra Road CERSAI Security Interest ID - 400057787277 Name of Title Holder: Sh Ramkishor Bajranglal Todi & Sh Sureshkumar Bajranglal Todi 35.68 Sq Meters (383.91 Sq Ft) Built up area SYMBOLIC POSSESSION	RSV- RS.15,56,000/- EMD- RS.1,55,600/-	CANARA BANK FORT MARKET BRANCH A/C NO 209272434, IFSC -CNRB0000214	Canara Bank Fort Market Branch, Cell No 8655963183/ 9619582317/9491457391	25.03.2025 24.03.2025 21.03.2025

For Detailed terms & Condition of sale please refer the link <https://baanknet.in/>. a

